COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 327 OF 2017 IN DFR NO. 967 OF 2017

Dated: 4th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Kamachi Industries Ltd. ...Appellant(s)

Vs.

Tamil Nadu Generation & Distribution Co. Ltd.& Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K.Ganesan

Ms. Swapna Seshadri

Counsel for the Respondent (s) : Mr. S. Vallinayagam for R-1

ORDER

IA NO.327 OF 2017

(Appl. for condonation of delay in filing)

Learned counsel for the appellant seeks a week's time to file affidavit of service.

List the matter on **20.07.2017.**

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/kt